PART-V

NOTIFICATION

Dated Kohima 25th April, 2023.

No.LAW/ACT/23-16/2022:: The Nagaland Appropriation (No.2) Act,2023 (Act No.2 of 2023) duly assented by the Hon'ble Governor of Nagaland on 01.04.2023 is published herewith for general information.

Sd/-WEKO-Ü MERO

Deputy Legal Remembrancer & Deputy Secretary to the Govt. of Nagaland.

An Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2024.

It is hereby enacted in the Seventy Fourth year of the Republic of India as follows.

Short Title and Commencement

 This Act may be called the Nagaland Appropriation (No. 2) Act, 2023.

Withdrawal of

₹ 23085,66,33,000/(Rupees twenty three thousand eighty five crore sixty six lakh thirty three thousand only) from and out of the Consolidated Fund of the State of Nagaland for the Financial year 2023-24.

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied sums not exceeding those specified in column (5) of the Schedule amounting in the aggregate to the sum of ₹ 23085,66,33,000/- (Rupees twenty three thousand eighty five crore sixty six lakh thirty three thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2024 in respect of services specified in column (1) of the Schedule.

Appropriation

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2024.

SCHEDULE

THE NAGALAND APPROPRIATION (No. 2) ACT , 2023

(Rs. in Lakh)

Demand/Annionriation Service & Mirnoses I			Voted by the Assembly	Charged on the Consolidated Fund	Total
	1	2	3	4	5
1	State Legislature	REVENUE	3764.32	112.26	3876.58
		CAPITAL	700.00		700.00
2	Head of State	REVENUE		961.96	961.96
3	Council of Ministers	REVENUE	1087.33		1087.33
4	Administration of Justice	REVENUE	3387.94	1115.54	4503.48
		CAPITAL	1689.76		1689.76
5	Election	REVENUE	3709.11		3709.11
		CAPITAL.	90.12		90.12
6	Land Revenue	REVENUE	118.05		118.05
7	State Excise	REVENUE	2947.25		2947.25
		CAPITAL	132.42		132.42
8	Sales Tax	REVENUE	2241.26	CAL VOPOS Primarkos	2241.26
		CAPITAL	491.54		491.54
9.	Taxes on Vehicle	REVENUE	1820.87		1820.87
		CAPITAL	300.00		300.00
10	Public Service Commission	REVENUE		860.81	860.81
11	District Administration	REVENUE	21300.29		21300.29
12	Treasuries and Accounts Administration	REVENUE	6647.36		6647.36
		CAPITAL	136.74		136.74
13	Village Guards	REVENUE	5266.75		5266.75
		CAPITAL	275.00		275.00
14	Jails	REVENUE	6521.77		6521.77
		CAPITAL	500.00		500.00
15	Lokayukta	REVENUE		1154.86	1154.86
16	State Guest Houses	REVENUE	1887.89		1887.89
17	State Lotteries	REVENUE	369.48		369.48
18	Pensions and Other Retirement Benefits	REVENUE	308225.66		308225.66
19	Rajya Sainik Board	REVENUE	438.90		438.90
20	Relief, Rehabilitation etc.	REVENUE	120.00		120.00
21	Relief of Distress caused by Natural Calamities	REVENUE	14120.00		14120.00
		CAPITAL	200.00		200.00

Demand/Appropriation, Service & Purposes			Voted by the Assembly	Charged on the Consolidated Fund	Total
22	Civit Supplies	REVENUE	3745.63		3745.63
		CAPITAL	300.00		300.00
23	Loans to Government Servants	REVENUE	0,01		0.01
		CAPITAL	35.00		35.00
24	Small Savings	REVENUE	8.00		8.00
25	Land Records and Survey	REVENUE	2728.07		2728.07
		CAPITAL	100.00		100.00
26	Civil Secretariat	REVENUE	30722,73		30722.73
		CAPITAL	10391.80		10391.80
27	Planning Machinery	REVENUE	6932.03		6932.03
		CAPITAL	35393.66		35393.66
28	Civil Police	REVENUE	182155.15		182155.15
29	Stationery and Printing	REVENUE	3202.42		3202.42
		CAPITAL	250.00		250.00
30	Administrative Training Institute	REVENUE	648.86		648.86
		CAPITAL	125.00		125.00
31	School Education	REVENUE	204628.40		204628.40
		CAPITAL	19358.69		19358.69
32	Higher Education	REVENUE	20824.25		20824.25
		CAPITAL	12233.07		12233.07
33	Youth Resources and Sports	REVENUE	4286.19		4286.19
34	Art and Culture and Gazetteers	REVENUE	2766.05		2766.05
35	Medical, Public Health and Family Welfare	REVENUE	91549.36		91549.36
		CAPITAL	8117.38		8117.38
36	Urban Development	REVENUE	3177.21		3177.21
		CAPITAL	10394.03		10394.03
37	Municipal Administration	REVENUE	8392.73		8392.73
		CAPITAL	462.58		462.58
38	Information and Public Relations	REVENUE	4326.20		4326.20
		CAPITAL	210.00		210.00
39	Tourism	REVENUE	2101.67		2101.67
		CAPITAL	155.00		155.00
40	Employment and Craftsmen Training	REVENUE	6279.13		6279.13
		CAPITAL	139.73		139.73
41	Labour	REVENUE	1154.96		1154.96
		CAPITAL	280.50		280.50
42	Rural Development	REVENUE	78842.27		78842.27
		CAPITAL	400.00		400.00

D	emand/Appropriation, Service	Voted by the Assembly	Charged on the Consolidated Fund	Total	
43	Social Security and Welfare	REVENUE	32310.27		32310.27
		CAPITAL	323.40		323.40
44	Evaluation	REVENUE	1106.71		1106.71
		CAPITAL	170.00		170.00
45	Co-operation	REVENUE	2552.69		2552.69
		CAPITAL	60.00		60.00
46	Statistics	REVENUE	4905.55		4905.55
		CAPITAL	200.49		200.49
47	Legal Metrology and Consumer Protection	REVENUE	1279.99		1279.99
		CAPITAL	50.00		50.00
48	Agriculture	REVENUE	46269.32		46269.32
		CAPITAL	736.09		736.09
49	Soil and Water Conservation	REVENUE	6422.44		6422.44
		CAPITAL	2204.45		2204.45
50	Animal Husbandry and Dairy Development	REVENUE	12460.60		12460.60
51	Fisheries	REVENUE	3870.08		3870.08
		CAPITAL	185.00		185.00
52	Forest, Environment and Wildlife	REVENUE	12385.46		12385.46
		CAPITAL	7033.00	4	7033.00
53	Industries	REVENUE	9312.65		9312.65
		CAPITAL	298.00		298.00
54	Mineral Development	REVENUE	4228.66		4228.66
55	Power	REVENUE	76385.66		76385.66
		CAPITAL	1902.28		1902.28
56	Road Transport	REVENUE	9569.62		9569.62
		CAPITAL	678.51	-0	678.51
57	Housing Loans	REVENUE	0.01		0.01
		CAPITAL	21.52	1	21.52
58	Roads and Bridges	REVENUE	43618.47		43618.47
		CAPITAL	30180.00		30180.00
59	Water Resources	REVENUE	3910.87		3910.87
		CAPITAL	8144.94		8144.94
60	Water Supply	REVENUE	11799.74		11799.74
		CAPITAL	7406.65		7406.65
61	Special Development Programme	CAPITAL	1200.00		1200.00
62	Civil Administration Works	REVENUE	871.72		871.72
		CAPITAL	2505.49		2505.49
63	Science, Technology, Ecology and Environment	REVENUE	372.00		372.00

Demand/Appropriation. Service & Purposes			Voted by the Assembly	Charged on the Consolidated Fund	Total
		CAPITAL	338.33		338.33
64	Housing	REVENUE	17508.03		17508.03
		CAPITAL	3367.99		3367.99
65	State Council of Educational Research and Training	REVENUE	6677.34		6677.34
		CAPITAL	2973.08		2973.08
66	Sericulture	REVENUE	2522.94		2522.94
67	Home Guards	REVENUE	3926.34		3926.34
		CAPITAL	497.77		497.77
68	Police Engineering Project	REVENUE	2412.32		2412.32
		CAPITAL	919.60		919.60
69	Fire and Emergency Services	REVENUE	4742.26		4742.26
		CAPITAL	968.08		968.08
70	Horticulture	REVENUE	7955.69		7955.69
		CAPITAL	265.00		265.00
71	Parliamentary Affairs	REVENUE	114.00		114.00
72	Land Resources Development	REVENUE	4576.14		4576.14
73	State Institute of Rural Development	REVENUE	606.46	-	606.46
		CAPITAL	250.00		250.00
74	Mechanical Engineering	REVENUE	5769.03		5769.03
		CAPITAL	100.00		100.00
75	Servicing of Debt	REVENUE		114258.20	114258.20
		CAPITAL		618212.01	618212.01
76	Women Welfare	REVENUE	1286.70		1286.70
77	Development of Underdeveloped Areas	REVENUE	1981.92		1981.92
		CAPITAL	3600.00		3600.00
78	Technical Education	REVENUE	3330.08		3330.08
		CAPITAL	225.37		225.37
79	Border Affairs	REVENUE	304.89		304.89
		CAPITAL	185.00		185.00
80	State Information Commission	REVENUE		342.41	342.41
81	Information Technology and Communication	REVENUE	698.63		698.63
		CAPITAL	316.00		316.00
82	New and Renewable Energy	REVENUE	669.39		669.39
		CAPITAL	220.00		220.00
	GI	RAND TOTAL :	1571548.28	737018.05	2308566.33
		CAPITAL :	1391160.22	118806.04	1509966.26
		REVENUE :	180388.06	618212.01	798600.07

THE NAGALAND APPROPRIATION (NO.2) ACT, 2022 (ACT NO.2 of 2023)

This Act was passed by the Nagaland Legislative Assembly on 28.03.2023 and certified that this is a Money Act -

Kohima, The 28-03-2023 Sd/SHARINGAIN LONGKUMER
SPEAKER
Nagaland Legislative Assembly

I assent to this Act

Kohima. the 01-04-2023

Sd/-LA GANESAN GOVERNOR